

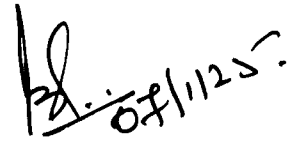
HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 1677 /Confdl. /2024
II-15-48/2001(Part-IV)

Bilaspur, dated 07 /01/2025

Copy of the Advertisement dated 27.12.2024 of the Registrar General, High Court of Delhi, New Delhi, regarding inviting online applications from eligible candidates for filling up 16 vacancies (14 existing & 02 anticipated) by way of direct recruitment in Delhi Higher Judicial Service by holding Delhi Higher Judicial Service Examination-2024 is enclosed herewith for information of the candidates concerned.



(K. Vinod Kujur)
Registrar General

Encl: As above.

PUBLIC APPOINTMENTS
HIGH COURT OF DELHI : NEW DELHI
(website : www.delhihighcourt.nic.in)

DELHI HIGHER JUDICIAL SERVICE EXAMINATION – 2024
(As Per The Delhi Higher Judicial Service Rules, 1970 As Amended Up To Date)

HIGH COURT OF DELHI invites online applications from eligible candidates for filling up **16 vacancies** (14 existing and 02 anticipated) by way of direct recruitment in Delhi Higher Judicial Service by holding Delhi Higher Judicial Service Examination in three successive stages:-

- (i) Delhi Higher Judicial Service Preliminary Examination (Objective type with 25% negative marking) for selection of candidates for the Mains Examination (Written); and
- (ii) Delhi Higher Judicial Service Mains Examination (Written) for selection of candidates for calling for Viva-Voce.
- (iii) Viva-Voce.

The Delhi Higher Judicial Service Preliminary Examination (Objective type) referred to above, will be held on **Sunday, the 2nd February, 2025 (11 AM to 1 PM)**.

The scale of the pay of members of Delhi Higher Judicial Service is (J-5) Rs.144840-194660.

The qualifications for direct recruits shall be as follows:-

- (1) must be a citizen of India.
- (2) must have been continuously practising as an Advocate for not less than seven years as on the last date of receipt of applications, i.e., 10.01.2025.
- (3) must have attained the age of 35 years and have not attained the age of 45 years on the 1st day of January of the year in which the applications for appointment are invited, i.e., on 01.01.2024.

The candidates shall submit their applications **ONLINE ONLY** in the prescribed format through the official website of High Court of Delhi i.e. www.delhihighcourt.nic.in as per schedule of dates given hereinafter:

Date and Time of commencement for creation of new Log In and filling Online Application Form	27.12.2024 at 1000 hours
Last Date and Time for filling Online Application Form and/or making payment through Debit Card/Credit Card/Internet Banking/UPI	10.01.2025 at 1730 hours

The fees (non-refundable) in the sum of Rs.2000/- for General Category candidates and Rs.500/- for reserved category candidates [Scheduled Caste/Scheduled Tribe/Person with Disabilities (identified disabilities) of 40% or more] should be paid through Debit Card/ Credit Card/ Internet Banking/UPI.

The candidates can take printout of application form and keep it for future reference. They should not send the printout of the online application form to the High Court of Delhi.

The category wise break up of vacancies to be filled is as under:-

Category	Break up of Vacancies		Total No. of vacancies
	Existing	Anticipated (till 01.12.2025)	
General	03	02	05
SC	05	00	05
ST	06	00	06
TOTAL	14	02	16

Note 1: Number of vacancies is subject to change.

Note 2: Out of the aforesaid 16 vacancies, the reservation for PwD candidates (identified disabilities of 40% or more) shall be as follows:

Category	Vacancies
Persons with Disabilities (Blindness and Low Vision),	02
PwD (Specific Learning Disability) and PwD (Multiple Disabilities involving Blindness, low vision; one arm, one leg, both legs, leprosy cured, dwarfism and acid attack victims; and specific learning disability)	01
Total	03

Note 2(i): In view of Gazette notification dated 04.01.2021, the disabilities for which the post of Judicial Officer has been identified as suitable are as under:-

- (a) Blindness, low vision;
- (b) One arm, one leg, both legs, leprosy cured, dwarfism, and acid attack victims;
- (c) Specific learning disability;
- (d) Multiple disabilities involving aforesaid disabilities.

Note 2(ii): 01 vacancy for PwD category (Blindness and Low Vision), advertised in DHJS Exam-2017, DHJS Exam-2022 & DHJS Exam-2023, can now be filled by either the same category and in the event of non-availability of such candidate, by interchange among the following categories:

- (b) One arm, one leg, both legs, leprosy cured, dwarfism, and acid attack victims;
- (c) Specific learning disability & (d) Multiple disabilities involving Blindness and low vision, one arm, one leg, both legs, leprosy cured, dwarfism and acid attack victims; and specific learning disability;

Note 2(iii): 01 carry forward vacancy for PwD category (Specific learning disability AND Multiple disabilities involving Blindness and low vision; one arm, one leg, both legs, leprosy cured, dwarfism & acid attack victims; and specific learning disability) advertised in DHJS Exam-2022 and DHJS Exam-2023 can now be filled by either the same categories and in the event of non-availability of such candidate, by interchange among the following categories:

- (a) Blindness and low vision.
- (b) One arm, one leg, both legs, leprosy cured, dwarfism, and acid attack victims;

Note 2(iv): 01 carry forward vacancy for PwD Category (Blindness and low vision) advertised in the DHJS Exam-2022 and DHJS Exam-2023, can now be filled by either the same category and in the event of non-availability of such candidate, by interchange among the following categories:

- (b) One arm, one leg, both legs, leprosy cured, dwarfism, and acid attack victims;
- (c) Specific learning disability; & (d) Multiple disabilities involving Blindness and low vision, one arm, one leg, both legs, leprosy cured, dwarfism and acid attack victims; and specific learning disability;

The candidates applying for the examination shall ensure that they fulfill all the eligibility conditions for admission to the examination. Their admission at all the stages of examination for which they are admitted by this Court viz. Preliminary Examination (Objective type), Mains Examination (Written) and Viva-Voce shall be purely provisional, subject to their satisfying the prescribed eligibility conditions. The question of eligibility would be thoroughly examined at the subsequent stage. If on verification at any time before or after the Preliminary Examination (Objective Type), Mains Examination (Written) and Viva-Voce, it is found that they do not fulfill any of the eligibility conditions, their candidature for the examination shall stand cancelled without any notice or further reference.

Details regarding Preliminary Examination (Objective type), Mains Examination (Written), Viva-Voce, eligibility, relaxation in marks and other general terms and conditions applicable to the candidates are given in the Instructions available on the online portal, link for which would be available on the website of High Court of Delhi i.e. www.delhihighcourt.nic.in. Candidates are advised to go through the Instructions as well as the Delhi Higher Judicial Service Rules, 1970 (as amended up to date) before filling up the application form.


(Kanwal Jeet Arora)
Registrar General

27/12.2024